

**PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE**

**Present:- Smt. P.Ragini, District Judge**

Sub:- Estt - District Court, Kozhikode - Smt.Anupama. K , Process Server, District Court, Kozhikode - Representation to relieve from the post of Process Server to take up new employment as L.D.Typist in Directorate of Agricultural Development & Farmers Welfare Department, Thiruvananthapuram District - Permitted to relieve - Orders Issued.

- Read:-
1. Representation Dated 02.08.2021 put in by Smt.Anupama.K Process Server, District Court, Kozhikode.
  2. Advice Memo No DV (4) 13/2019-(2) dated 25-06-2021 of the District Officer, KPSC, District Office, Kozhikode
  3. Appointment Order No. SA(2) 13508/2021 (1) dated 27-07-2021 of the Senior Administrative Officer Agricultural Development & Farmers Welfare Department, Thiruvananthapuram.
  4. OM No C2-19114/2013 dated 07-06-2021 of the Hon'ble High Court Of Kerala

**ORDER NO. A1-6620/2021**

**KOZHIKODE, DATED: 03.08.2021**

Smt. Anupama. K, Process Server, District Court, Kozhikode has submitted a representation requesting to relieve her from the Civil Judicial Department of Kozhikode District to take up new employment as L.D.Typist in the Directorate of Agricultural Development & Farmers Welfare Department, Thiruvananthapuram District.

The incumbent has filed a declaration to the effect that no liabilities to the Government or Co-Operative institutions are outstanding against her and also filed an undertaking to the effect that she will not claim any lien or right in this department after her relief and after verification of her service records she has no any liabilities to Government and other Co-Operative institutions and no disciplinary proceedings or vigilance enquiry is pending against the incumbent.

In the above circumstances, Smt. Anupama. K , Process Server District Court, Kozhikode is permitted to relieve from the Civil Judicial Department on the A N of 03-08-2021 so as to enable her to take up new employment as L.D.Typist in the Directorate of Agricultural Development & Farmers Welfare Department, Thiruvananthapuram District.

She has availed 3 days casual leave during this calender year. Her service documents will be forwarded on receipt of the joining report. It is further directed to comply with the direction contained in OM No C2-3169/2014 dated 11-07-2014 of the Hon'ble High Court of Keral regarding the advance increment and report compliance to this office

Sd/-  
**DISTRICT JUDGE**



To

1. The Senior Administrative Administrative Officer, Directorate of Agricultural Development & Farmers Welfare Department, Thiruvananthapuram District.
2. Smt. Anupama. K , Process Server, District Court, Kozhikode.

Copy to

1. The Senior Superintendent, District Court, Kozhikode.
2. The Secretary, KCJSO, District Committee, Kozhikode
3. The Secretary, KDJECCS Ltd, Kozhikode
4. File.
5. Proceedings File

True Copy/Forwarded/By Order//



Sheristadar

The incumbent has filed a declaration to the effect that her liabilities to the Government or Co-Operative institutions are outstanding against her and also filed an undertaking to the effect that she will not claim any bon or right to the department after her relief and after verification of her service records she has no any liabilities to Government and other Co-Operative institutions and no disciplinary proceedings or vigilance enquiry is pending against the incumbent.

In the above circumstances, Smt. Anupama. K , Process Server District Court, Kozhikode is permitted to relieve from the Civil Judicial Department on the A.N. of 03-08-2021 so as to enable her to take up new employment as L & Typist in the Directorate of Agricultural Development & Farmers Welfare Department, Thiruvananthapuram District.

She has availed 3 days casual leave during this calendar year. Her service documents will be forwarded as report of the joining report. It is further directed to comply with the direction contained in O.M. No. C2-3169/2014 dated 11-07-2014 of the Hon'ble High Court of Kerala regarding the advance increment and report compliance to this office.

DISTRICT JUDGE